


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/10/2016
NAME OF THE PETITIONER(S) : Shri. M Palanisamy
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1) K. RAMASAMY
G.V. MOHAN KUMAR
Counsel for Petitioner


2. N.V. RAJAN
DIRECTOR
Respondent


3. Moheet Rathor
FOR APARNA DEVI
Counsel for Respondent


ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri Moheet Rathor, proxy counsel for respondents present. Proxy counsel for respondents stated that the senior counsel could not appear before this Bench today. Both the counsel are directed to report if there is any possibility of settlement between the parties as expressed by the counsel for petitioner on the last date of hearing. Time extended at request for reporting the final outcome of the settlement talks. Put up on **07.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)
